CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

SYNCOM FORMULATIONS (INDIA) LIMITED

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This Announcement (**"Corrigendum"**) is in continuation of and should be read in conjunction with the original Public Announcement dated July 06, 2010 which was issued by **Comfort Securities Private Limited** (**"Manager to the Offer**") on behalf of Mr. Kedarmal Bankda & Mr. Vijay Bankda ("the Acquirers") and Mrs. Vimla Bankda, M/s. Kedarmal Bankda (HUF), M/s. Shankar Lal Bankda (HUF), M/s. Vijay Bankda (HUF), Mr. Ankit Bankda, Mrs. Asha Bankda, Mr. Rahul Bankda, Mrs. Sulabh Bankda, Mr. Ankur Bankda, M/s. Rahul Bankda (HUF), M/s. Strand Developers Pvt. Ltd and M/s. Paradise Vyapaar Pvt. Ltd (**"Persons acting in concert/ PACs"**) pursuant to Regulation 10 & 12 and other applicable provisions of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto to acquire 34,66,870 Fully Paid-up Equity Shares of Rs. 10/- each at a Offer Price of Rs. 35 Each of **SYNCOM FORMULATIONS (INDIA) LIMITED** (**"the Target Company"**).

The terms used but not defined in this Corrigendum shall have the same meaning as assigned in the original Public Announcement. The Shareholders of the Target Company are requested to note the following information related to the Open Offer:

1. The Manager to the Offer on behalf of the Acquirer has received SEBI's observations dated December 28, 2010 in terms of proviso 18(2) of the Regulations.
2. Para 10.25 and at all the relevant places in PA, the dates mentioned for the major schedule of activities have been changed from the original schedule and shall be read as under:

Major Activities of the Offer	Original Date (Day)	Revised Date (Day)
Specified Date*	05.08.2010 (Thursday)	05.08.2010 (Thursday)
Last date for a Competitive Bid	27.07.2010 (Tuesday)	27.07.2010 (Tuesday)
Date by which Letter of Offer to be posted to the shareholders	20.08.2010 (Friday)	06.01.2011 (Thursday)
Date of Opening of the Offer	30.08.2010 (Monday)	08.01.2011 (Saturday)
Last date for revising the Offer Price/ Number of Share	08.09.2010 (Wednesday)	17.01.2011 (Monday)
Last date for withdrawal of acceptance by the shareholders	15.09.2010 (Wednesday)	21.01.2011 (Friday)
Date of Closure of the Offer	20.09.2010 (Monday)	27.01.2011 (Thursday)
Date of communicating the rejection /acceptance and payment of consideration for the acquired shares	05.10.2010 (Tuesday)	11.02.2011 (Friday)

***** Specified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All the owners (registered or unregistered) of equity shares of Target Company, (except the Sellers) anytime before the closure of the Offer, are eligible to participate in the Offer.

3. The Offer Price as per the Public Announcement dtd. July 6, 2010 was Rs. 34/- (Rupees Thirty Four Only) per fully paid up equity share of the Target Company. This Offer Price has been revised to Rs. 35/- (Rupees Thirty Five Only) per fully paid up equity share payable in cash.
4. Pursuant to the revision in Offer Price, the Offer Size stands revised from Rs. 11,78,73,580 (Rupees Eleven Crores Seventy Eight Lakhs Seventy Three Thousand Five Hundred and Eighty Only) to Rs. 12,13,40,450 (Rupees Twelve Crores Thirteen Lakhs Forty Thousand Four Hundred and Fifty Only) assuming full acceptance of the Offer.
5. In accordance with Regulation 28 of the Regulations, the Acquirer has deposited an additional amount of Rs. 3,50,000 (Rupees Three Lacs Fifty Thousand Only) with the Escrow Banker on 01.01.2011 being in excess of 10% of the incremental consideration payable upon such revision.
6. All other terms and conditions of the Offer remain unchanged.
7. This Corrigendum would also be available on SEBI's website at www.sebi.gov.in.

The Acquirer accepts full responsibility for the information contained in this Corrigendum and also fulfilling its obligations as laid down in the Regulations.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF MR. KEDARMAL BANKDA & MR. VIJAY BANKDA:

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Contact Person: Mr. Sarthak Vijlani.
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Place : Mumbai **Date: January 3, 2011.**